

**CP NO. 124(ND)/2015
RT No.10/2016**

Sanjeev Kumar

...Petitioner

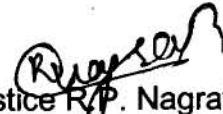
Versus.

M/s JMD Cititech Pvt. Ltd. & Ors.

...Respondents.

Present: Mr. P. Nagesh, Advocate for petitioner.
Mr. I.P.S. Bains for the Respondents.

Mr. I.P.S. Bains, Advocate for respondents submits that Mr. Parikar Budhiraja, Advocate who comes from Delhi, was quite unwell and not be able to come today. It is submitted that the advance information was also given to the counsel for the petitioner. In the interest of justice, the matter is adjourned to 02.12.2016 for arguments. The petitioner is directed to file second set of Paper Book at least three days before the next date of hearing.


(Justice R.P. Nagrath)
Member (Judicial)

November 15, 2016.

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